

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW- 23 -2020

**Mr. Devidas Damodar Sattarkar
& 2 others.**

..... **Petitioners**

V e r s u s

State of Goa and 6 others.

..... **Respondents**

Adv. Mr. Aldrin Monteiro for the Petitioner

Ms. S. Kamat, Addl. Government Advocate for the Respondent nos.1 to 4.

Adv. Ms. Annelise Fernandes for Respondent no.7.

CORAM: DAMA SESHADRI NAIDU, J.

DATE: 25th September, 2020.

ORDER:

The Registry will verify whether the respondent nos.5 and 6 have been served.

2. Post the matter on 9/10/2020.

DAMA SESHADRI NAIDU, J.

AP/-